

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No: 1428 Dated: 28/2/2019

All the newly appointed Civil Judges (Jr.Division) who are presently undergoing training in the J&K, State Judicial Academy at Jammu are hereby nominated for attending the 09 days training programme on **"Minimizing Bias" and "Personality Development"** scheduled to be held at Delhi Judicial Academy, Dwarka, New Delhi w.e.f. 11th to 19th of March, 2019.

The nominated Civil Judges (Jr.Division) are further directed to report to the Director, Judicial Academy New Delhi on 10th March, 2019.

By Order.

(Sanjay Dhar)
Registrar General

No: 57211-17/GS Dated: 28/2/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr.Justice Rajesh Bindal (Hon'ble Chairman of the Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur (Hon'ble Member of the Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr.Justice Rashid Ali Dar (Hon'ble Member of the Committee constituted for the J&K, State Judicial Academy).
.....for information of their Lordships.
5. Director, Delhi Judicial Academy, Dwarka, New Delhi for information and further n/a.
6. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Civil Judges(Jr.Division) accordingly.
7. CPC(e-Courts) High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General